

Development of Trans-Jamuna Colonies

187. SHRI RAMAVATAR SHASTRI:
SHRI NIHAL SINGH:
SHRI K. A. RAJAN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the steps taken by Government to uplevel the lanes and roads in Shakarpur, Laxmi Nagar and other trans-Jamuna colonies, after it had been decided to include their names in the list of 612 colonies which have been regularised;

(b) whether for development or provision of other immediate civic amenities, estimates have been prepared, approved and tenders called for undertaking the development work in the above two colonies; and

(c) if so, the full details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that steps have been taken to uplevel lanes and roads in these colonies by executing the work of filling of earth and malba on the lanes and roads. Some of the works of such type have been completed in some colonies, and remaining are in progress in the colonies of Shakarpur and Laxmi Nagar Complex.

(b) The DDA has reported that for development and other civic amenities the estimates have been prepared and in most of the cases the tenders have been called for roads and storm water drains and works are likely to be awarded soon.

(c) The DDA has stated that in the estimates for Laxmi Nagar and Shakarpur, provision has been made for sewerage, storm water drain, horticulture, roads, paths, filling up low areas and water supply etc.

Allotment of LIG, MIG Flats to Scheduled Tribes in Bihar

188. SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Scheduled Tribes allotted LIG and MIG flats in Bariatu Housing Colony (Ranchi), Argora Housing Colony (Ranchi) and Adityapur Housing Colony (Jamshedpur) and are in actual physical possession of the flats;

(b) the total number of flats in the aforesaid Housing Colonies and the total cost incurred in constructing them; and

(c) the share of Central Government in terms of money in constructing the flats?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected from the Government of Bihar and will be laid on the Table of the Sabha.

Procurement of Asiad tickets by Delhi Policemen

189. SHRI N. E. HORO: Will the Minister of SPORTS be pleased to state:

(a) whether Government's attention has been invited to the 'Hindustan Times' dated 26-8-82 that there have been cases where policemen on duty misusing their position to get Asiad tickets from almost all centres in the Capital;

(b) whether one of the worst-hit was the Community Centre on Punchkuin Road; and

(c) if so, what are the details regarding the arrangements made for the distribution of Asiad Games tickets?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) and (b). Yes, Sir. However, no specific complaint has been brought to the notice of the Special Organising Committee for IX Asian Games 1982, regarding misuse of position by policemen on duty for procuring Asiad tickets from the nine sale centres in Delhi, including the one at Punchkuin Road.

(c) Does not arise.

उत्तर प्रदेश में 20-सूत्री कार्यक्रम के अन्तर्गत
किया गया खर्च

190. श्री त्रिलोक चन्व :

क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में 20-सूत्री कार्यक्रम के अन्तर्गत ग्रामीण विकास विभाग ने कितना खर्च किया है ;

(ख) 20-सूत्री कार्यक्रम के अन्तर्गत कितनी प्रगति हुई है और कितने ग्रामीण विकास कार्य पूरे हुए हैं तथा उन पर (सभी कार्यों पर) कुल कितनी धन राशि खर्च हुई है ;

(ग) उत्तर प्रदेश की ग्रामीण योजना के संबंध में ग्रामीण विकास विभाग की उपलब्धियां क्या हैं ; और

(घ) उत्तर प्रदेश के बुलंदशहर जिले में ऐसे कितने गांव हैं जहां 20-सूत्री कार्यक्रम के अन्तर्गत सड़कों और पुलों का निर्माण हुआ है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री. प्रार. की स्वामीनाथन) :

(क) से (घ) सूचना एकत्र की जा रही है और मधुपटल प. रख दी जायेगी ।

Allotment of plots to persons registered under MIG category of Rohini Scheme

191. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) total number of registrants in the M.I.G. category under the Rohini Scheme of the DDA as against the total number of plots to be allotted to this category;

(b) in case the number of registrants is more than the number of plots to be allotted, whether all the registrants of this category will be covered; and

(c) if so, by what time and when the next draw under the scheme is going to be held?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) 25,889 persons are registered under MIG category of Rohini Residential Scheme as against 16,150 plots to be allotted under this category.

(b) and (c). At present there is no proposal under consideration for allotment of plot to all the registered persons under the MIG category. The next draw under the Rohini Scheme is likely to be held during the second quarter of 1983.

Allotment of plots under Rohini Scheme

192. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA had held a draw of lot for allotment of plots under the Rohini Scheme recently on the basis of serial number of all the sold application forms;

(b) if so, the number of registrants, category-wise, in favour of whom the plots have been drawn in the first draw;